## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA), Indira Nagar, Bangalore-38.

Application No. 957 /86(T) Writ Petition No. 35/26 /82

APPLICANT

To

Sh. K. P. Korah

RESPONDENT(S)

V.O. I. Rep. by Jle Sentany Dept. J. Personnel & Admin. regerns & 3 other.

VERSUS

Sh. M. Narayanaswarmy (tor Applicant)

Central Gove Standing Council (for Respectation)

Writ petition No. 35/26/82 on the file of Hon'ble High Court of Karnataka, Bangalore, transferred to this Tribunal under Section 29 of the Administrative Tribunals Act, 1985, and registered in this Tribunal as Application No. 957/86 (7) is posted before the Bench on 31.7. 8% for fixing the date of final hearing.

You are directed to appear on the aforesaid date at 10.30 AM failing which further proceedings will be held in your absence.

By order of the Tribunal.

( COURT OFFICER )

ORDER

# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Swight Bucking

Commercial Complex(BDA), Indira Nagar, Bangalore-560 038.

Dated the .

Aug. '86.

## ON THURSDAY THE 31ST DAY OF JULY, 186.

### PRESENT

THE HON'BLE MEMBER (JUDICIAL)

: SHRI CH.RAMAKRISHNA RAO

THE HON'BLE MEMBER (ADMINISTRATIVE): SHRI L.H.A.REGO

#### IN APPLICATION No.957 OF 1986 (W.P.No.35126/82)

K.P.Korah, No.13, 8th Main Road, Palace Guttahalli, Bangalore.3.

: Applicant.

Versus

- 1. The Secretary, DP&AR, Min. of Home Affairs, Govt. of India, N.Delhi.
- 2. The Secretary,
  Min. of Health & Family Welfare,
  Deptt. of Health, G.O.I,
  New Delhi.
- 3. The Director General of Health Services, N.Delhi.
- 4. The Director, National Tuberculosis Institute, No.8, Bellary Road, Bangalore.3.

: Respondents.

#### ORDER

In the above said application this Tribunal has passed the following order:-

"Shri Narayanaswamy, counsel for Applicant. Shri Padmarajaiah, Counsel present for Respondents. Shri Padmarajaiah states that all the reliefs prayed for by the Applicant in his application have been met by the Respondents and none survive for consideration by us. Shri Narayanaswamy states that he is not aware of the decision of the respondents referred to by Shri Padmarajaiah but on the basis of the same, we may pass orders closing the petition.

In the circumstances the application is treated as closed and no further orders are passed".

Given under my hand and the seal of this Tribunal.

Coryto: -

Shri II, Narayanaswamy, Advocate, NO 844, (Upstairs) 5th Block, Bajaji Nagar, Bangalore-10

BISISTRAR

Sh. M.S. Padmarajaiah, Sr. Central Govt. Counsel, Migh Gourt Building Bangalore - 560 001

### ORDER

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Commercial Complex(BDA), Indira Nagar, Bangalore-560 038. Dated the Aug. '86.

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